

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP(CAA) No. 03/230-232/JPR/2024
connected with
CA(CAA) No. 09/230-232/JPR/2023
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Shree Cement North Pvt. Ltd.

...Transferor Company

And

Shree Cement Ltd.

... Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Kartikeya Sharma, Adv. appearing on behalf of the Applicant Company who submits that he will file an appropriate application for withdrawal of the present petition. List the matter on 10.04.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 28, 2024